

(a) the total number of employees in National Aluminium Company Limited as on 1 March, 1982, 1 March, 1985, particularly in Orissa ;

(b) the number of S.C. and S.T. employees amongst them ;

(c) whether reservation rules in favour of S.C. and S.T. employees are being followed and rosters maintained for that purpose ;

(d) if so, the reasons for the shortfall, if any ;

(e) the steps taken to fill the quota reserved for these communities ; and

(f) the number of reserved posts lapsed during this period ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b) The total number of employees in National Aluminium Company Limited (NALCO) as on 1st March, 1982 and 1st March, 1985, in Orissa was 125 and 1439 respectively. The number of SC and ST employees amongst them was SC—8 and ST-1 on 1.3.1982, and SC—186 and ST—94 as on 1-3-1985

(c) Yes, Sir.

(d) The primary reason is general scarcity of qualified candidates belonging to SC and ST categories, especially in a Company like NALCO with high technology content and low labour intensity.

(e) Special recruitment drive has been launched for filling up backlog of reserved vacancies to make up the shortfall, which include exclusive advertisements/notifications, and relaxation of standards consistent with administrative efficiency.

(f) None.

Increase in Garment Export During 1984-85.

3706. SHRI VIJAY N. PATIL : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether garment export has increased in 1984-85 over the last year ; and

(b) if so, the amount of increase in the major cities concerned (with figures of exports in rupees) ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES

(SHRI CHANDRA SHEKHAR SINGH) :

(a) and (b) Yes, Sir. As per the provisional figures furnished by the Apparel Export Promotion Council, garment export for the period from April, 1984 to February, 1985 amounted to Rs 827.56 crores as compared to Rs. 631.68 crores during the corresponding period of 1983-84 representing an increase of 31%. Citywise export figures are not maintained.

News Item Captioned "Strict U.S. Policy to Hit India"

3707. SHRI DHARAMPAL SINGH MALIK : Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the news-item captioned "Strict U.S. aid policy to hit India" appearing in "The Hindustan Times" of 27 March, 1985 ;

(b) if so, whether it will affect the financial condition of the country ; and

(c) the steps taken by Government to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes Sir.

(b) and (c) The Agency for International Development has included the following figures of bilateral aid to India during the last 3 years 1984-86.

	(\$ Million)		
	1984 Actual	1985 Estimated	1986 Proposed
Development Economic Assistance		87.5	85.0 85.0
PL-480 Title II		115.1	90.6 93.54
International Military Education & Training.		—	— 0.35
Total		202.6	175.6 178.89

The AID proposals for US FY 86 (Sept. 85—Oct. 86) for various Third World Countries are under consideration of the concerned Committees of the House and the Senate. The proposals will not affect the financial condition of the country.

Loss in N.T.C.

3708. SHRI S.G. GHOLAP : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the total loss suffered by the National Textile Corporation till date ;

(b) the strength of workers and the number of mills under the N.T.C. .

(c) the total amount invested in the N.T.C. so far ;

(d) the total amount required for modernisation ; and

(e) the number and names of mills earning profits ?

THE MINISTER OF STATE OF THE MINISTRY SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) National Textile Corporation has incurred losses to the extent of about Rs 617 crores from 1974-75 to 1984-85.

(b) As on 31-12-1984, the strength of workers in 103 (101 in operation) nationalised mills was 1.56 lakhs, excluding clerical staff and officers in the mills.

(c) Rs. 932.85 crores has been invested in National Textile Corporation mills upto 31-3-1985.

(d) NTC has prepared a plan for modernisation of nationalised units during the Seventh Five Year Plan, with an outlay of Rs. 347 crores.

(e) The number of mills which made net profit during the year 1982-83, 1983-84 and 1984-85 is given below :

Year	No. of Units making net profit
1982-83	15
1983-84	9
1984-85	2

The names of mills which made net profit during the year 1984-85 are as follows :

1. Barshi Textile Mill, Barshi District, Sholapur.
2. Pankaja Mills, Coimbatore.

Pay Scales of Teachers of Schools in Bhilai Township

3709. SHRI S. M. GURADDI : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the pay scales presently given to teachers working in schools in

Durgapur and Rourkela Townships are also given to teachers in the schools in Bhilai Townships; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) :

(a) and (b) Information is being collected and will be laid on the Table of the House.

[Translation]

Employment to SC/ST Persons Living near Coal Mines

3710. SHRI SHIV PRASAD SAHU : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether there is a provision in regard to coal mines that only those people will be provided employment whose lands measuring more than three acres are acquired;

(b) whether Government are aware that mostly poor Scheduled Castes and Scheduled Tribes live near the coal mines, who do not possess three acres land and though their land is acquired yet they are not provided employment on the plea that their land is less than three acres as a result of which lakhs of people are rendered homeless and jobless;

(c) whether Government propose to make a provision in the near future that even those persons will be provided employment whose less than three acres of land is acquired; and

(d) if so, by what time ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b) When land is acquired for coal projects, land losers are provided employment by the coal companies on the basis of one employment for every three acres of non-irrigated land or two acres of irrigated land acquired. In providing such employment, no special distinction is made in regard to Scheduled Castes and Scheduled Tribes and all land losers are treated alike.

(c) No review of the position is contemplated.